

## SUPREME COURT OF INDIA

Re: Appointment of Mr Justice Manindra Mohan Shrivastava, Judge, Rajasthan High Court (PHC: Chhattisgarh) as the Chief Justice of the Rajasthan High Court.

A vacancy in the office of the Chief Justice of the Rajasthan High Court has arisen on elevation of Mr. Justice Augustine George Masih to the Supreme Court. Therefore, an appointment to that office is required to be made.

Para 3 of the Memorandum of Procedure relating to appointment of

Chief Justice of a High Court provides as under:

"A fair representation shall be given to various High Courts for selection of Chief Justices. For purposes of such selection, inter-se seniority of puisne Judges will be reckoned on the basis of their seniority in their own High Court. The consideration for appointment of Chief Justices shall be based on the criterion of seniority subject to merit and integrity."

The Collegium recommends the appointment of Mr Justice Manindra Mohan Shrivastava, the senior-most puisne Judge from the High Court



of Chhattisgarh, as the Chief Justice of the Rajasthan High Court. He was elevated as a Judge of the High Court of Chhattisgarh on 10 December 2009. On 18 October 2021, he was transferred to the Rajasthan High Court and is presently functioning as Acting Chief Justice. Before his elevation as a Judge of the High Court, he practised at the District Court, Raigarh, High Court of Madhya Pradesh and High Court of Chhattisgarh. His area of practice was Constitutional, service, taxation, labour, civil and criminal cases. He specialized in constitutional, taxation and service law. He was also designated as Senior Advocate by the High Court of Chhattisgarh. As regards his contribution to the judiciary by way of disposal of cases, during his tenure of over 14 years as a Judge of High Court, he has authored more than 505 reported judgments. He has acquired considerable experience of dispensing justice in two High Courts. While considering his name, the Collegium has also taken into consideration the fact that the High Court of Chhattisgarh which is his parent High Court does not have any representation among the Chief Justices of the High Courts.



Having regard to all relevant factors, the Collegium is of the considered view that Mr Justice Manindra Mohan Shrivastava is fit and suitable in all respects for being appointed as the Chief Justice of the Rajasthan High Court.

In view of the above, the Collegium resolves to recommend that Mr Justice Manindra Mohan Shrivastava be appointed as the Chief Justice of the Rajasthan High Court.

( Dhananjaya Y Chandrachud ), CJI

(Sanjiv Khanna), J

( B R Gavai ), J

27 December 2023.